(d) The State Government has assured that adequate security cover has been provided to prevent such incidents in future.

Visas Granted to Pakistani Nationals

- 4451. DR. SHRIKANT RAMCHANDRA JICHKAR: Wiil the Minister of HOME AFFAIR be pleased to state:
- (a) the number of visa_s granted to Pakistani nationals during Hie last tiiree years for permanent stay in India;
- (b) what is the mechanism of monitoring their fictivities;
- (c) whether are those who are perman?ntly staying in th; country; are trace-able;and
- (d) the number of those permanently staying and involved in on_s crime or th,: other?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. IACOB): (a) and (d) The requisite information is being collected.

(b) and (c) Elaborate procedure have been laid down in respect of the entry, stay and exit of Pakistani nationals in India, eo that the activities/movements of the Pakistani national staying in India are kept under watch. Pakistani nationals who are aEowed to stay on loogftorm visa in India are unlikely to go underground. The State iU.T. Governments are empowered to deal with such Pak nationals, who come to their notice for their undesirable/illegal activities dur_ in™ their stay in India under thp provisions of the Foreigners Act Rules.

Indian Frontier Administrative service

- 4452. DR. SHRIKANT RAMCHAND-RA JICHKAR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what is the present state of the Indian Frontier Administrative Service;

- (b) what is the total strength of this Service; and
- (c) the places where the members of this service ware posted?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY /F-AIRS AND THEMINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB); (a) to (c) At present there is only one office namsl)', Shri Toyi Dai belonging to Indian Frontier Administrative Service, All other officers have either been inducted into IAS or retired from ike .service. Shri Toyi Dai will retire on 30.4.94 on attaining the age Of superannuation. He is presently posted with Government of Arunachal Pradesh.

Criminal Activities in Rohini, New Delhi

- 4453. SHRI KAMAL MORARKA: Will the Minister of HOME AFFAIRS bs fleassd to state:
- (a) whether Government's attention has been drawn to the news item which appeared in the Indian ExpreSg dated the 20th July, 1992 regarding growing crimi nal activities in Rohini area in New Delhi;
- (b) whether the Rohini area has be *come* heaven for criminal;
- (c) whether suffiebnt police protection has been provided in the area;
 - (d) if not, the reasons therefor; and
- (e) the number of criminals nabbed from the area so far?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB); (a) Yes, Sir.

(b) Tile Dslhi Police ha_s reported that Rohini is a developing colony where population is moving and, therefore, .certain incidence of ertme takes place...